

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Neptune Ventures And Developers Private Limited Date of Commencement of Liquidation: 08-10-2025; List of Stakeholders as on Date: 05-12-2025; Name of IP: Mr. Sachin Shrinivas Bhattad; Process Number: 1; Last 5 digit of registration number: 11159

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1660254		1660254				NA
2	Liquidation costs incurred till date		25692		25692				NA
3	Secured financial creditors	3	10520618280	3	8758692414	0	0	1761925866	Annexure 3
4	Unsecured financial creditors	3	683069461	2	305400000	0	0	377669461	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	48	24951382	48	21901584	0	2990735	59063	Annexure 6
7	Operational creditors (Government Dues)	5	784501244	4	354279043	0	0	430222201	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	15	299271750	10	25625780	0	1040322	272605648	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	35057128	1	5779125	0	0	29278003	Annexure 9
Total		75	12349155191	68	9473363892	0	4031057	2871760242	